

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.7
CA(CAA)/14(AHM)2022

Order under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Silicate Minerals (I) Pvt Ltd
20 Microns Nano Mionerals Ltd

.....Applicant

Order delivered on ..15/02/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None for the applicant.

In the interest of justice, adjourned to 18.04.2022.

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)